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ITEM NO.21

COURT NO.8

SECTION III

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21909/2013
(Arising out of impugned final judgment and order dated 08/03/2013
in CMWP No. 731/2006 passed by the High Court of Judicature at
Allahabad)

ORIENTAL STRUCTURAL ENGINEERS(P) LTD.
VERSUS

Petitioner(s)

STATE OF U.P. & ORS.
(With appln. (s) for permission to file additional documents and
interim relief and office report)
(For final disposal)

Respondent(s)

WITH
SLP(C) No. 22643/2013
(With Interim Relief and Office Report)
(For final disposal)

Date : 27/01/2016 These petitions were called on for hearing
today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s) Mr. Pawanshree Agrawal, Adv.

Mr. Aneesh Mittal, Adv.

For Respondent(s) Mr. Ravi Prakash Mehrotra, Adv.

Mr. Vibhu Tiwari, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

In the meanwhile, there will be a stay of re-assessment
proceedings.

(Meenakshi Kohli) (Jaswinder Kaur)
Court Master Court Master